

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.499/95

Wednesday this the 26th April, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

K.P.Krishnakumar,  
Technician,  
Doordarshan Relay Centre,  
Agatti-682 553, Lakshadweep.

...Applicant

(By Advocate Mr.Sasidharan Chempazhanthiyil)

vs.

1. Station Engineer, Doordarshan Maintenance Centre,  
Kakkanad, Ernakulam,  
Kochi-682 030.
2. Chief Engineer(South Zone),  
All India Radio & Doordarshan,  
Swamy Sivananda Salai,  
Madras-600 005.
3. Engineer-in-Chief, Doordarshan,  
Mandi House, Copernicus,  
New Delhi-110 001.
4. Union of India, represented by its  
Secretary, Ministry of Information and  
Broadcasting, New Delhi. ..Respondents

(By Advocate Mr.K.S.Bahuleyan for SCGSC)

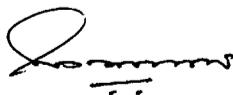
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a declaration that he is entitled to be posted in the main land. We find that he has made a representation in this behalf. We direct second respondent to consider A12 representation and pass a reasoned order thereon within one month from today.

2. With this direction, we dispose of the application. No costs.

Dated the 26th April, 1995.

  
S.P.BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

List of Annexures

Annexure A12: True copy of the representation dated 22.2.1995 submitted by the applicant before the 2nd respondent.